

we ask for collaboration, let us clear our hearts, let us clear our minds and reinstate therein well-known Constitutional principles, methods of work and proper ways of tackling the problem. Therefore, national consensus or whatever it is, must be made applicable to political conduct also.

More important than these two is the economic situation. Everybody in this country is complaining about the economic situation, recession, high prices, dearness allowance, and, as Shri Sreekantan Nair said, the problem of rice and food. A time has to come when all parties have to sit together and abolish the zonal system altogether. This zonal system makes for selfishness. It is contrary to the counsels of unity and integrity of this country. We, the people of India, have to be treated as one nation. This zonal system lasts, it is not the DMK that divides the country, but it is the zonal system that will ultimately divide the country. Therefore, every Congressman, who is wedded to the principle of the unity of this country must see that even if the zonal system is adopted, it is a temporary measure and not a long-term measure. It gives umbrage to corrupt politicians, corrupt traders and corrupt officials. Because wherever there is a control and a licence to be given, there is patronage to exercise and patronage inevitably leads many a time to corrupt practices.

Now we encourage labour, we incite labour, having no regard to the productive capacity of the plant and national income. At the same time we want the industrialists to act as trustees. The entrepreneurs are greedy; no doubt, it is their profession to be greedy, to get as much profit as possible. That is a well-known fact. Even Chanakya, 2500 years ago, warned that the merchants are always after their profits. That is their profession...

MR. DEPUTY-SPEAKER: May I request the hon. Member to resume his speech after Lunch?

Re: Inquiry into death of
Shri Deen Dayal Upadhyaya

SHRI D. C. SHARMA: He has made a wonderful point. He must be given one hour.

MR. DEPUTY-SPEAKER: We adjourn for Lunch.

13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha then re-assembled after Lunch at Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

RE: INQUIRY INTO CIRCUMSTANCES OF DEATH OF SHRI DEEN DAYAL UPADHYAYA

श्री कंबर लाल गुप्त (दिल्ली सदर) :
 अध्यक्ष महोदय, आपकी आज्ञा से मैं एक छोटा सा सवाल उठाना चाहता हूँ। जैसा कि आपको मालूम है कि केन्द्रीय सरकार माननीय दीन दयाल उपाध्याय की मृत्यु के बारे में जांच कर रही है और कुछ न कुछ रिपोर्ट बीच बीच में अखबारों में छपती हैं कि पुलिस ने यह निकाला है और यह किया है तो मैं आपके जरिए से माननीय मंत्री महोदय से प्रार्थना करूंगा कि अभी तक उसमें क्या प्रोग्रेस हुई है—क्योंकि सारे देश के लोग हमारे पास आते हैं, मेम्बरस भी इन्टरस्टेड हैं, किसी पार्टी का सवाल नहीं है—इसलिए उसमें अभी तक क्या प्रगति हुई है उसके बारे में कल अपना बयान दे दें ताकि लोगों में एक तरह की जो एंज्जायटी है वह दूर हो जाए। दूसरी बात यह है कि सेंटर और स्टेट की पुलिस का जो कोऑर्डिनेशन है, जैसी हमारी सूचना है, वह ठीक नहीं है तो वह कोऑर्डिनेशन ठीक हो उसके लिए वह कोई व्यवस्था करें। मैं माननीय मंत्री को से कहूंगा कि वह इस सम्बन्ध में लेटेस्ट प्रोग्रेस रिपोर्ट दे दें।

Re: Inquiry into death of
Shri Deen Dayal Upadhyaya

संसद्-कार्य तथा संचार मन्त्री (डा० राम सुभग सिंह) : मैं इस बात की इत्तिला गृह मंत्री जी को दे दूंगा लेकिन जांच की रिपोर्ट जब आएगी तभी यह सम्भव हो सकता है। अगर उनको कोई इत्तिला आई होगी तो वह जरूर दे दूँगे।

MR. DEPUTY-SPEAKER: If it is worth reporting, he may do it.

DR. RAM SUBHAG SINGH: When the report is submitted, we can do it. It is not submitted every moment.

SHRI KANWAR LAL GUPTA: I was asking about the progress of the inquiry, not the report.

डा० राम सुभग सिंह : लेकिन पता नहीं प्रति दिन की प्रोग्रेस उनके यहां आती है या नहीं। जहां तक कोम्प्राइजेशन का सवाल है, यू० पी० गवर्नमेंट की रिक्वेस्ट पर यह हुआ है।

SHRI SHEO NARAIN (Basti): The UP Government are responsible for the case. They should give a report.

श्री शशि भूषण बाजपेयी (खारगोन) : यू० पी० गवर्नमेंट से भी पूछा जा सकता है।

श्री शिव नारायण : मिनिस्टर साहब कम से कम यू० पी० गवर्नमेंट को टेलीफोन करवा दें। यू० पी० गवर्नमेंट इसके लिए रेस्पॉसिबिल है।

डा० राम सुभग सिंह : कोई गवर्नमेंट बन गई होगी तभी तो हो सकता है।

14.05 hrs.

MOTION OF THANKS ON PRESIDENT'S ADDRESS—contd.

SHRI HANUMANTHAIYA: I was saying that the profession of what is called industrialist, entrepreneur or merchant is to make profit. You have to recognise the hard fact. Some of us may say that they are very greedy; but when I look at the labour unions, their demands and methods, I cannot say they are free from these vices either. These two sectors industry and labour, they are holding the consumer to ransom. The type of socialism that we have implemented has created a seller's market. Seller's market means that labour can dictate its own terms, the industrialist can dictate his own price, and the rest of us have to pay the prices through our noses. It is a well known fact that the prices of most of the goods manufactured and sold in India are much higher, and many of them are inferior in quality. The famous example is the Ambassador car. The Government of India had to appoint a committee for the purpose.

Therefore, I want all patriotic members of this House to concentrate on this problem, how to rectify this evil tendency of holding the 50 crores of people to ransom by a few industrialists and by a few more labour unions. A balance has to be struck. It is, after all, the consumer who has to be served. This socialism that we have practised the exaggerated notion we have of our rights, and the temptation of getting votes from one section or the other has made one or the other of us to go on egging these two sectors to levels which are not healthy for the nation. This seller's market must be converted into a buyer's market. It is only then there will be satisfaction in the country, and equitable distribution of wealth in the country. The present trend of creating and pursuing a seller's market, whether it is the public sector or the